

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD.

O.A. No. 752/96.

Date of Judgement : 22.7.1996.

Between

V.Govinda Raju .. Applicant

And

1. The Sub Divl. Officer,  
Telecommunications,  
Tanuku.

2. The Telecom. District  
Manager,  
Eluru.

3. The Chief General Manager,  
Telecommunications,  
A.P.Circle,  
Hyderabad. .. Respondents

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Counsel for the Applicant .. Shri K.Venkateswara Rao

Counsel for the Respondents.. Shri V.Bhimanna,  
CGSC

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C O R A M

Hon'ble Shri Justice M.G.Chaudhari : Vice-Chairman

Hon'ble Shri H.Rajendra Prasad : Member (A)

Judgement

(Oral Order as per Hon'ble Shri Justice M.G.Chaudhari,  
Vice-Chairman)

The applicant was engaged as Casual Mazdoor w.e.f.1.11.85  
to 30.4.87. Nearly after 9 years he has now approached the  
Tribunal with a request that the respondents may be directed  
to re-engage him.

2. We see no legal ground to entertain the request.

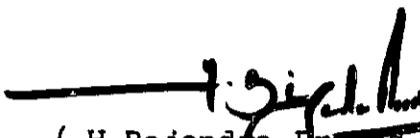
However, a grievance is made that although the applicant  
requested for engagement to the Telecom. District Manager,  
Eluru on 3.1.95 (Annexure A-IV) no reply has been given to  
him. We think that it would be desirable for the said

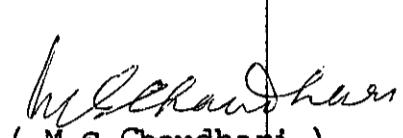
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*[Signature]*

respondents to reply to the applicant so that he knows his position finally.

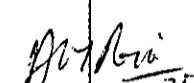
3. Hence, with a direction to the Telecom. District Manager, Eluru to consider the applicant's request dated 3.1.95 and to reply the same in accordance with the prevailing rules the O.A. is disposed of.

  
( H. Rajendra Prasad )  
Member (A)

  
( M.G. Chaudhari )  
Vice-Chairman.

Dated: 22.7.1996.  
Dictated in Open Court.

br.

  
Deputy Registrar (D) CC  
25.7.96

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O.A.752/96.

To

1. The Sub Divisional Officer,  
Telecommunications, Tanuku.
2. The Telecom District Manager,  
Eluru.
3. The Chief General Manager,  
Telecommunications, A.P.Circle, Hyderabad.
4. One copy to Mr.K.Venkateswar Rao, Advocate, CAT.Hyd.
5. One copy to Mr.V.Bhimanna, Addl.CGSC.CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

pvm.

1 COURT

TYPED BY

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COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE M.G.CHAUDHARI  
VICE-CHAIRMAN

AND

THE HON'BLE MR.H.RAJENDRA PRASAD:M(A)

Dated: 22-7-1996

ORDER/JUDGMENT

M.A./R.A/C.A.No.

in

O.A.No. 595/96 752/96

T.A.No.

(W.P. )

Admitted and Interim Directions  
issued.

Allowed.

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm

